

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016  
With TP No. 41/397-398/NCLT/AHM/2016 (New)  
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014  
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: Agroweb Trading Pvt. Ltd.  
V/s.  
I-Novate Technologies Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHRI NAVIN WITH NATASHA SUTARIA	SR ADV ADV.	PETITIONER	(Natasha)
2.	PDR THAKKAR & PAHWA			

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Petitioners. None present for Respondents No. 1 to 6.

Suo moto matter reopened.

List the matter on 10.01.2018. for further hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 30th day of November, 2017.